

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SPEL GRANITO PRIVATE LIMITED

Relevant Particulars	
1.	Name of corporate debtor Spel Granito Private Limited
2.	Date of incorporation of corporate debtor 16/09/2013
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies- Gujarat
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U26960GJ2013PTC076853
5.	Address of the registered office and principal office (if any) of corporate debtor S.No. 488, Nr. Pavadiyari Temple Tal.Morbi, Dist. Morbi Jasmatgadh Rajkot 363630 Gujarat
6.	Insolvency commencement date in respect of corporate debtor 19/05/2023 (order received on 27/05/2023)
7.	Estimated date of closure of insolvency resolution process 15/11/2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional Premraj Ramratan Laddha Reg. No.:- IBBI/IPA-001/IP-P00060/2017-18/10138
9.	Address and e-mail of the interim resolution professional, as registered with the Board 304, Abhijit-3, Above Pantaloon, Mithakhali – Law Garden Road, Ellis Bridge, Ahmedabad (Guj.) 380006. E- mail: premladdha@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional 304, Abhijit-3, Above Pantaloon, Mithakhali – Law Garden Road, Ellis Bridge, Ahmedabad (Guj.) 380006. E-mail: spel.insol@gmail.com
11.	Last date for submission of claims 11/06/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: ~ Web link: https://www.ibbi.gov.in/home/downloads Physical Address: N.A.



Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the Spel Granito Private Limited on 19.05.2023.

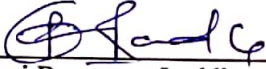
The creditors of Spel Granito Private Limited, are hereby called upon to submit their claims with proof on or before 11/06/2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional



Premraj Ramratan Laddha

Date : 27.05.2023

Place : Ahmedabad

